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**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH AT CHENNAI**

APPEAL NO. 79 OF 2022

IN THE MATTER OF:-

1. TUMKUNTA NARSA REDDY

aged about 59 years,
R/o H.No. 10-74/1, Gajwel town,
Gajwel Mandal, Siddipet District, Telangana State
Ph. 9000888888, Email sajid8589@gmail.com.

2. TEKULAPALLY GOVARDHAN REDDY,

aged about 43 years,
1-36, Wargalmandalam,
Medak, Wargal, Telangana- 502279
Ph. 9849145108 Email tekulapallygovardhanreddy@gmail.com.

3. TEKULA NARENDHAR REDDY

aged about 44 years,
1-38, Wargalmandalam,
Medak, Wargal, Telangana-502279
Ph: 9866274716 Email tekulapallynarendharreddv@gmail.com.

4. MANIKYALA SWAROOPA,

aged about 51 years,
4-47, Wargalmandalam,
Medak, Wargal, Telangana-502279
Ph.8897774745 Email manikylaswaroopa@gmail.com.

...Appellants

-VERSUS-

1. STATE ENVIRONMENT IMPACTS ASSESSMENT

AUTHORITY, TELANGANA,
Through the Member Secretary,
A-3, Industrial Estate, Sanathnagar,
Hyderabad, Telangana-500018. mssciaa.tg@gmail.com

2. UNION OF INDIA

Through the Secretary,
Ministry of Environment, Forest and Climate change,
Indira Paryavaran Bhavan, Ali Ganj,
Jorbagh Road, New Delhi-110003.

Ph. 011-24695265 Email. secy-mocf@nic.in

3. TELANGANA STATE INDUSTRIAL INFRASTRUCTURE CORPORATION LTD(TSIIC)

(Government of Telangana State undertaking)

Through the Chairman,

6th Floor, Parisrama Bhavan, Fateh Maidan Road, Basheerbagh
Hyderabad - 500 004, Telangana, India

Ph: +91-40-23238290, 23237625

chairman@tsiic.telangana.gov.in

4. FOREST DEPARTMENT, GOVERNMENT OF TELANGANA

Through the Principal Chief Conservator of Forest,

AranyaBhavamSaifabad,

Hyderabad 500004

Ph: 040 2323 1686

Emaidefhyderabadcircle@gmail.com

5. SRI SAI MANASA NATURE TECH PVT LTD,

Through the Managing Director,

74/A, Flat No 102, Central Bank Building,

Kalayan Nagar, Hyderabad-500038.

info@ssmntech.com. 040-23816333

...Respondents

AFFIDAVIT ON BEHALF OF RESPONDENT NO.3/ TSIIC

I, K. Shyamsunder, S/o. K. Ramakrishna, aged about 60 years, working as Chief Engineer in Telangana State Industrial Infrastructure Corporation Limited, 6th Floor, Parisrama Bhavan, Fateh Maidan Road. Basheerbagh, Hyderabad 500004, Telangana, India do hereby solemnly and sincerely state as follows:

1. That this Hon'ble Tribunal is presently seized of the above-mentioned matter bearing Appeal No. 79 of 2022(SZ) wherein the Appellants have challenged the Environmental Clearance dated 29.07.2022 granted by the

Attested
Huma


CHIEF ENGINEER
T.G.I.I.C. LTD. HYDERABAD-4

Respondent No. 1, SEIAA Telangana to the Applicant herein for the setting up of Phase II of its Food Processing Park at Survey Nos. 1495 and 1510 in Wargal Mandal and Village at Siddipet District, Telangana, in an area admeasuring 188.65 ha.

2. That the Hon'ble Tribunal vide its Order dated 06.03.2024 has observed as below and the relevant paras are extracted herein below:

"The learned counsel also submitted that the State Government has given a reply and they are yet to get a reply from the Environmental Consultant. If that is so, it would be appropriate for the learned Additional Advocate General for the State of Telangana who appeared before us to advise the Project Proponent not to proceed further till such time the decision is taken by the MoEF&CC in this regard."

3. That subsequently, on 10.07.2024, this Hon'ble Tribunal directed the MoEF&CC to visit the site and file further Report and the Applicant was directed to stall construction, if ongoing. The answering Respondent has instructed all the investors to stop work since then.
4. It is submitted that, the investments in the 'Special Food Processing Park' at Wargal taken up by the respondents herein will ensure employment opportunities for the unemployed across the state. That it is projected that the project will be able to provide 4555 direct employment opportunities

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and 3850 indirect opportunities. It is pertinent to submit that almost 32 local, national and international investors are forecasted to set-up their units in the above-stated park and generate a projected investment of about INR1181.44 Crores.

5. At this juncture, stopping construction activity in the said park has and will hamper the progress made by the answering Respondent herein. That the same will cause irreparable loss and injury to the Respondent herein and their investors and moreover, will also impair the employment opportunities in the State. In view of the urgency and circumstances stated above, the Respondent herein seeks indulgence of this Hon'ble Tribunal to allow the continuance of the development of the 'Special Food Processing Park' project including the construction thereof subject to the final orders of this Hon'ble Tribunal.

In view of the above, the petitioner herein therefore prays this Hon'ble NGT may kindly permit the Respondent herein and their investors to continue with the development works in the 'Special Food Processing Park' project including the construction thereof subject to the final orders of this Hon'ble Tribunal, in view of the undertaking herein and pass such order or orders as this Hon'ble NGT may deem fit and proper in the interest of justice.

Attested
Huma

Sworn and signed before me

On 1st December, 2024.



CHIEF ENGINEER
T.G.I.I.C. LTD. HYDERABAD-4

DEPONENT

VERIFICATION

I, K Shyamsunder, S/o. K.Ramakrishna, aged about 60 years, working as Chief Engineer in Telangana State Industrial Infrastructure Corporation Limited, 6th Floor, Parisrama Bhavan, Fateh Maidan Road. Basheerbagh, Hyderabad 500004, Telangana, verified on this 1st December, 2024 that the contents of the above mentioned affidavit are true and correct and nothing material has been concealed therefrom.


CHIEF ENGINEER
T.G.I.I.C. LTD. HYDERABAD-4
DEPONENT


COUNSEL FOR TGIIC